

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00061/2020

IN

ORIGINAL APPLICATION NO.170/01465-01493/2018

DATED THIS THE 09TH DAY OF APRIL, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

1. Dr. Nagaraj A Kagali
S/o A.T.Kagali
Aged about 58 years,
139, 20-B Main Road,
1st R' Block, Rajajinagar,
Bengaluru-560 010.

2. Dr. M.G. Shivakumar Babu,
S/o late T. Gangaiah,
Aged about 57 years,
72, III Main, I Stage,
Karnataka Layout,
West of Chord Road,
Bengaluru-560 086.

3. Dr. Lakshminarayana N,
S/o Narayana Swamy,
Aged about 61 years,
299, Mathru Chaya,
2nd 'F' Main Road,
11th Block, 2nd Stage,
Nagarabhavi, Bengaluru-560 072.

4. Dr. P. Sandhya,
D/o R. Puttaiah,
Aged about 58 years,

581, 2nd Main, 8th Cross,
MICO Layout, B.T.M II Stage,
Bengaluru-560 076.

5. Dr. Mayadevi D.R,
D/o D.B. Khoday,
Aged about 54 years,
118/A, 24th Cross,
2nd Block, Rajajinagar,
Bengaluru-560 010.

6. Dr. Mangalagowri M.,
D/o Mariyappa,
Aged about 58 years,
172/A, 8th Main,
4th Block, Rajajinagar,
Bengaluru-560 010.

7. Dr. H.L. Kumar
S/o H. Chandrashekhar,
Aged about 47 years,
Flat No.B2-301,
White House Apartments,
6th Main, 15th Cross, R.T.Nagar,
Bengaluru-560 032.

8. Dr. M. Srinivasaiah
S/o Mudlappa,
Aged about 62 years,
13, 4th "D" Cross,
Rajanna Layout , Mallasandra,
T. Dasarahalli Post,
Bengaluru-560 057.

9. Dr. Triveni S
D/o R. Srinivas,
Aged about 47 years,
#192/1, 8th Cross,
1st Main Road,
West of Chord Road,
Chamarajapet, Bengaluru-560 018.

10. Dr. Shashikala P,
D/o N.Puttaswamy,
Aged about 50 years,
#76, 1st Main, K.G.S Layout,
Vijayanagar, Bengaluru-560 040.

11. Dr. Salma Jabeen,
D/o Ishaq Ahmed Shariff,
Aged about 47 years,
#41/1, 1st Main Road,
First Block, R T Nagar,
Bengaluru-560 032.
12. Dr. Rajappa S.T.,
S/o.Thimmaiah,
Aged about 59 years,
#17, Matha Enclave,
M.J.Nagar Road,
Chooda Sandra Huskur Post,
Bengaluru-560 099.
13. Dr. Muralidhar T.S.,
S/o T.M. Sathyanarayana
Aged about 55 years,
689, 6th Block,
Rajajinagar, Bengaluru-560 010.
14. Dr. T.V Giri
S/o T.V. Venkateshaiah,
Aged about 57 years,
16, 9th D Main Road,
Vijayanagar, Bengaluru-560 040.
15. Dr. Prabhu Das,
S/o. Esaiah,
Aged about 58 years,
#405/HB-4, Suryanagar Phase-I
Hosur Road, Bengaluru-560 099.
16. Dr.T.Narayana Swamy
S/o Thimma Shetty,
Aged about 57 years,
106, 6th Cross, 4th Main,
5th Phase, West of Chord Road,
Mahaganapathinagar,
Bengaluru-560 044.
17. Dr.Usha Rani R,
W/o Giridharan A,
Aged about 58 years,
B-308, Sahasra Grand Apt.,
Chalekere Main Road,
Kalyannagar Post,
Bengaluru-560 043.

18. Dr.Imtiaz Ahmed Khan,
S/o Abdul Hameed Khan,
Aged about 56 years,
4, 2nd Cross, Nandidurga Extn.,
Benson Town, Bengaluru-560 046.

19. Dr.R. Narasimha Murthy
S/o Ramaiah,
Aged about 62 years,
915, III Cross, II Stage,
Rajajinagar, Bengaluru-560 010

20. Dr. G A Latha,
D/o G.N. Anantharamaiah,
Aged about 61 years,
281, 12th Main, N.T.I Layout,
Vidhyaranyapura,
Bengaluru-560 097.

21. Dr.Sudhamani K,
D/o. K. Ramesh Kamath,
Aged about 65 years,
#1 C, Himagiri Apartments,
4th Main, 15th Cross,
Malleshwaram, Bengaluru-560 055.

22. Dr. Ashok Kumar,
S/o A.K. Appukuttan,
Aged about 58 years,
004, Gagan Shilp,
1, Ist Main, Ambedkar Layout,
K.B.Sandra, R.T.Nagar,
Bengaluru-560 032.

23. Dr.Gangadharmaiah N,
S/o Narasimhaiah,
Aged about 64 years,
No.49, M.P. Layout,
2nd Cross, Chikkalasandra,
Bengaluru-560 057.

24. Dr. P. Leelavathi,
D/o Parameshwariah,
Aged about 65 years,
No.9, 4th Cross,
Victoria Layout,
Bengaluru-560 047.

25. Dr. Meera Bai,
W/o Late Dr. Shankarappa,
S/o Narasimhaiah,
Aged about 56 years,
#2088/32, 5th Main, 9th Cross,
R.P.C Layout, Vijayanagar,
West of Chord Road,
Bengaluru-560 040

....Petitioners

(By Advocate Shri Thukarama Rao - through video conference)

Vs.

1. Ms. Anuradha Prasad
Direct General,
Employees State Insurance Corporation,
Panchadeep Bhavan,
C.I.G.Marg, New Delhi-110 001.

2. Dr. Jeetendra Kumar,
Dean, Employees State Insurance
Corporation Medical College,
PGIMSR & Model Hospital,
Rajajinagar,
Bengaluru-560 010.

....Respondents

(By Shri N. Amaresh, Senior Panel Counsel - through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri Thukarama Rao, learned counsel for the petitioners, submitted that Writ Petition No. 12907/2020 has been dismissed by the Hon'ble High Court of Karnataka at Bangalore on 05.03.2021 and the order dated 20.08.2019 passed by this Tribunal in OA No. 170/01465-01493/2018 stands affirmed. Learned counsel further submitted that a further direction has also been issued to respondents to release the arrears of NPA in favour of the petitioners within a period of 90 days from the date of receipt of a certified copy of the said order.

2. In view of the above, the Contempt Petition is disposed of with liberty to the petitioners to get the same revived in the eventuality of failure of the respondents to abide by the directions issued by the Hon'ble High Court in its order dated 05.03.2021 passed in Writ Petition No. 12907/2020.

3. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/